## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.33(MAH)/2011 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.12.2016

NAME OF THE PARTIES:

Mr. Sanjay Suryaprakash Mehta

V/s. M/s. SKG Consultants & Engg. Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. M. S. BERARDWAJ Advocates
Shui V. P. Verma & Rehimer

2. N. J. Singh R-2

ORDER

C.P. No. 33/397, 398/CLB/MB/2011

Ld. Advocates for Petitioner present. Respondent No.2 present in person.

At the request of both the sides, list this matter for hearing on 24th January, 2017.

sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

Dated: 09.12.2016

v. NALLASENAPATHY Member (Technical)